

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1741
TO BE ANSWERED ON 13/02/2026

PENDING PAYMENTS OF CENTRAL FUNDS DUE TO STATES UNDER MGNREGA

1741 Shri Digvijaya Singh:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government is aware that the payment of central funds due to various States under MGNREGA is pending, if so, the details of the outstanding amounts, State-wise;
- (b) the details of the funds sanctioned, released and still pending against the demands submitted by States during the last three financial years, year-wise and State-wise;
- (c) the reasons for the delay in the said payment and whether it has adversely affected the implementation of the scheme; and
- (d) the time-bound action plan formulated by Government for expeditious payment of the outstanding amount?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): State/UT-wise details of total pending liabilities under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the current the financial year 2025-26 (as on 09.02.2026) are given at **Annexure-I**.

(b): State/UT-wise details of total funds released under Mahatma Gandhi NREGS during the last three financial years are given at **Annexure-II**.

(c) & (d): Mahatma Gandhi NREGS is a demand-driven wage employment scheme. Under the Scheme, the Wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. Sanctions for Wage payments are issued daily by the Ministry through the Public Finance Management System (PFMS) based on fund transfer orders received from the States/ UTs after following due procedures. At the beginning of each financial year, admissible pending liabilities of the previous years, if any, are duly reimbursed by the Government of India. Accordingly, all due and admissible pending wage liabilities upto FY 2024-25 have already been cleared (except in case of West Bengal).

With regard to Material and Admin components, States/UTs are required to furnish fund release proposals to the Government of India. The Central Government releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of

funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Under the Scheme, in the current financial year 2025-26 (as on 08.02.2026), an amount of Rs. 78004.59 crore has been released to States/UTs, which included Rs. 64789.49 crore for Wage component and an amount of Rs.13215.10 crore for Material and Admin Components. As Sanction for payment of Wages are issued by Ministry on a daily basis through PFMS (Public Finance Management System), after receipt of funds transfer orders from States/UTs after following the due procedures, the fund release status keeps updating on a daily basis.

Here, it is also stated that under the scheme, funds release to States/UTs is a continuous process and the Central Government is committed to making funds available to States/UTs for the implementation of the scheme as per the demand for work on the ground. The Ministry undertakes regular assessments of fund requirements based on demand and seeks additional funds from the Ministry of Finance as and when required for meeting the demand for work on the ground. In the FY 2025-26 (as on 09.02.2026), 99.81% of the eligible rural households have been offered employment against their demand.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1741 dated 13.02.2026.

State/UT-wise details of total pending liabilities under Mahatma Gandhi NREGS during the current the financial year 2025-26 (as on 09.02.2026) (Rs. in crore)		
S. No.	States/UTs	Total pending liabilities
1	Andhra Pradesh	1014.60
2	Arunachal Pradesh	88.53
3	Assam	482.51
4	Bihar	664.72
5	Chhattisgarh	245.99
6	Goa	0.54
7	Gujarat	81.22
8	Haryana	17.07
9	Himachal Pradesh	51.09
10	Jammu and Kashmir	299.68
11	Jharkhand	385.02
12	Karnataka	746.65
13	Kerala	419.09
14	Ladakh	8.51
15	Madhya Pradesh	704.64
16	Maharashtra	528.28
17	Manipur	266.63
18	Meghalaya	109.94
19	Mizoram	40.22
20	Nagaland	70.23
21	Odisha	411.64
22	Punjab	147.73
23	Rajasthan	383.24
24	Sikkim	1.58
25	Tamil Nadu	729.88
26	Telangana	54.49
27	Tripura	144.02
28	Uttar Pradesh	1158.71
29	Uttarakhand	50.03
30	West Bengal*	0.00
31	Andaman and Nicobar	0.18
32	Dadra and Nagar Haveli and Daman and Diu	1.14
33	Lakshadweep	0.00
34	Puducherry	0.88
Total		9308.67

*The release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State. As per the NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 1741 dated 13.02.2026.

State/UT-wise details of total funds released under Mahatma Gandhi NREGS during the last three financial years. (Rs. in crore)				
S. No.	States/UTs	2024-25	2023-24	2022-23
1	Andhra Pradesh	7707.21	7353.67	8008.81
2	Arunachal Pradesh	560.7	427.35	578.32
3	Assam	1929.7	2221.38	2055.28
4	Bihar	6715.83	6200.03	6403.07
5	Chhattisgarh	3354.85	2895.12	3396.94
6	Goa	3.7	0.88	5.12
7	Gujarat	1540.54	1802.26	1692.07
8	Haryana	590.19	477.87	373.99
9	Himachal Pradesh	1203.28	1000.96	1162.83
10	Jammu & Kashmir	1151.2	921.6	1050.99
11	Jharkhand	2705.64	2922.27	2712.91
12	Karnataka	5709.9	5431.67	6232.83
13	Kerala	3136.44	3532.57	3832.43
14	Madhya Pradesh	6252.03	5891.65	5711.77
15	Maharashtra	4420.32	3041.48	2552.01
16	Manipur	581.99	0.95	1086.63
17	Meghalaya	1155.09	913.86	1118.76
18	Mizoram	611.65	507.96	540.39
19	Nagaland	287.85	641.5	899.76
20	Odisha	3763.8	4906.78	4645.73
21	Punjab	1331.61	1169.84	1182.13
22	Rajasthan	7581.87	8683.98	9662.99
23	Sikkim	97.57	112.19	92.71
24	Tamil Nadu	7585.49	12616.53	9743.53
25	Telangana	3825.31	3520.87	2999.11
26	Tripura	1041.7	1043.59	924.6
27	Uttar Pradesh	9721.48	9844.25	10652.24
28	Uttarakhand	626.43	553.81	794.72
29	West Bengal*	0	0	1.33
30	Andaman & Nicobar	4.44	0	9.6
31	Dadra & Nagar Haveli Daman & Diu	9.02	2.21	1.62
32	Lakshadweep	0.32	0	0
33	Puducherry	40.56	58.77	24.95
34	Ladakh	85.98	62.64	68.93
Total		85333.69	88760.49	90219.10

*The release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.
